

**IN THE INCOME TAX APPELLATE TRIBUNAL PANAJI BENCH PANAJI**

BEFORE SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER &  
SHRI G D PADMAHSHALI ACCOUNTANT MEMBER

I T A. Nos. 177&178/PAN/2023  
(A.Y. 2017-18 &2018-19)

Colorcon Asia Pvt Limited, Plot.No. M14-M18, Verna Industrial Estate, Salcete, south Goa-403722, Goa.	Vs .	DCIT-Circle 1(1), Panaji-403001, Goa. .
PAN/GIR No. AAACC2281Q		
(अपीलार्थी/Appellant)		(प्रत्यर्थी/Respondent)

Assessee by	None(Letter 23-12-2024)
Revenue by	Mr.Satish .M. CIT-DR

सुनवाई की तारीख/Date of Hearing	01.01.2025
घोषणा की तारीख/Date of Pronouncement	01.01.2025

**ORDER**

**PER BENCH:**

These two appeals are filed by the assessee against the separate orders of the National Faceless Appeal Centre (NFAC), Delhi / (CIT(A) passed u/sec 250 of the Act.

2. At the time of hearing, it was brought to the knowledge, that the assessee has filed separate letters on 23-12-2024 mentioning the withdrawal of the above appeals filed before the Hon'ble Tribunal and the Ld. DR has no

objections. Accordingly, the appeals filed by the assessee are treated as withdrawn and are dismissed.

Order pronounced in the open court on 01.01.2025.

Sd/-

**(GD PADMAHSHALI)**  
**ACCOUNTANT MEMBER**

Panaji Dated: 01/01/2025

Sd/-

**(PAVAN KUMAR GADALE)**  
**JUDICIAL MEMBER**

**Copy of the Order forwarded to:**

1. The Appellant,
2. The Respondent
3. The CIT(A)-
4. CIT
5. DR, ITAT
6. Guard file.

//True Copy//

BY ORDER,  
(Asstt. Registrar)ITAT,  
Panaji

		Date	<u>Initial</u>	
1.	Draft dictated on			PS
2.	Draft placed before author			PS
3.	Draft proposed & placed before the second member			PS
4.	Draft discussed/approved by Second Member.			PS
5.	Approved Draft comes to the Sr.PS/PS			PS
6.	Kept for pronouncement on			
7.	File sent to the Bench Clerk			
8.	Date on which file goes to the AR			
9.	Date on which file goes to the Head Clerk.			
10.	Date of dispatch of Order.			
11.	Dictation Pad is enclosed			